

INDIAN EMBASSIES ABROAD

*807. **Shri S. C. Samanta:** Will the Prime Minister be pleased to state:

(a) whether all the Ambassadors, Charge-de-Affairs and their Secretaries appointed in the various Indian Embassies abroad know the language of the place where they are appointed;

(b) if not, whether any time-limit has been fixed for them to learn the local language; and

(c) the names of the Embassies where we need no interpreters?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No. Not necessarily.

(b) No.

(c) A list of countries where interpreters are not needed in our Missions is laid on the Table of the House. [See Appendix III, annexure No. 81.]

COMMUNITY PROJECTS IN WEST BENGAL

554. **Shri N. B. Chowdhury:** Will the Minister of Planning be pleased to state the names of new Community Projects and National Extension Blocks started so far, in West Bengal in 1954-55?

The Deputy Minister of Planning (Shri S. N. Mishra): The Government of West Bengal were allotted ten National Extension Service Blocks for 1954-55. These have been taken up on 2nd October, 1954, and are located in the following areas:—

1. Ratua . . . District Malda.
2. Harischandrapur . . . District Malda.
3. Kharba . . . District Malda.
4. Raigunj . . . District West Dinajpur.
5. Hemtabad . . . District West Dinajpur.
6. Kaliagunj . . . District West Dinajpur.
7. Armbag . . . District Hooghly.
8. Pursura . . . District Hooghly.
9. Khanakul . . . District Hooghly.
10. Bolpur . . . District Birbhum.

No Community Project Blocks have so far been allotted for 1954-55. This is proposed to be done early in 1955.

INDIAN COUNCIL OF CHILD WELFARE

555. **Shri Sanganna:** Will the Minister of Planning be pleased to state:

(a) whether any scheme for the survey of conditions of socially backward children has been sent by the Indian Council of Child Welfare to Government; and

(b) if so, whether the scheme has been implemented and if so, with what results?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A draft scheme of a general nature was received recently but as this is a new field it was suggested that a pilot scheme for one State may be tried. Definite proposals for the pilot scheme are awaited.

OUTPUT OF ELECTRICITY BY PUBLIC ELECTRICITY UNDERTAKINGS

556. **Sardar Hukam Singh:** Will the Minister of Irrigation and Power be pleased to state the total output of electricity generated by public electricity undertakings in the country during the months from May to October, 1954?

The Deputy Minister of Irrigation and Power (Shri Hathi): The information is as follows:—

Month	Year	Output
		million Kw.
May . . .	1954	631.9
June . . .	1954	625.3
July . . .	1954	631.3
August . . .	1954	632.8
September . . .	1954	625.0
October . . .	1954	637.9
TOTAL . . .		3,784.2

GRANT TO PUNJAB

557. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of grant made available to the Punjab by the All

India Handloom Board during 1953-54;

(b) the manner in which it is proposed to be spent;

(c) whether there is any scheme for providing cheap yarn to weavers; and

(d) whether there is any scheme to help the weavers in times of slump by giving them a loan or an advance on their cloth?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is attached. [See Appendix III, annexure No. 82.]

(c) The schemes of the All-India Handloom Board provide for supply of such yarn through Co-operative Societies.

(d) Loans are given both for share capital and for working capital to Weaver's Co-operatives.

FOREIGN EXPERTS IN RIVER VALLEY PROJECTS

558. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of foreign experts working as master mechanics and

foremen in the river valley projects under the control of the Central Government; and

(b) whether any Indians have been trained to take over from them?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 41.

(b) Indian understudies have been posted for such training.

FINANCIAL AID TO DISPLACED STUDENTS

559. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) whether any financial aid was given to displaced students in the Punjab;

(b) if so, the amount allotted during each of the years from 1949-50 to the 30th November, 1954; and

(c) the total amount spent on the rehabilitation of displaced persons from April, 1948 to March, 1954 in the Punjab?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) The amount allotted in each financial year is given below:—

Financial year	Loan	Grant	Total
	Rs.	Rs.	Rs.
1949-50	33,00,000	19,53,000	52,53,000
1950-51	Nil.	18,63,600	18,63,600
1951-52	Nil.	28,00,000	28,00,000
1952-53	Nil.	28,00,000	28,00,000
1953-54	Nil.	28,00,000	28,00,000
1954-55 (upto 30th November 1954)	Nil.	18,25,000	18,25,000
Total	33,00,000	1,40,41,600	1,73,41,600

(c) Rs. 18,19,23,581.

COMPENSATION TO DISPLACED PERSONS

560. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) the total number of displaced persons who have been paid com-

pensation in the Punjab upto the 30th November, 1954; and

(b) the total amount of compensation paid up to that date?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 9233.